

Listed on : . .2016

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 2345 OF 2015

Syed Wasif Haider ... Petitioner(s)

VERSUS

State of Uttar Pradesh & Ors. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08th July, 2016 when the Court was pleased to pass the following order:

"List the Special Leave Petition on Tuesday, the 23rd August, 2016.

In the meantime, let the counter affidavit be filed by the learned counsel appearing for the State of U.P."

It is submitted that Counsel for the Respondent No.1/State has on 25.7.2016 filed Counter Affidavit. [Copy of the same is included in Special Leave Petition paper books for kind perusal of the Hon'ble Court]

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 01st day of August, 2016.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

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